## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

.APPLICATION NUMBER

:

PETITION NUMBER

: CP/175/2017

NAME OF THE PETITIONER(S)

: ARCHER OIL FIELD ENGINEERS PVT LTD

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. CHANISMAMOULI

COUNTRE FUR PRETERIOR

Ne for

AMBILI-B

Company Prosentor

## **ORDER**

Counsel for the applicant present. Company Prosecutor, ROC, Kerala, representing the respondent present. Heard. Order is reserved.

(S VIJAYARAGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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